

water facilities etc. The station is electrified. These facilities are considered adequate for the present. Further augmentation of these facilities may be considered in future years' work programme in consultation with Railway Users Amenities Committee and subject to availability of funds.

12.00 hrs.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): Sir, I have given a notice on the closure of Jawaharlal Nehru University and also on the situation in Kerala.

**SHRI S. M. BANERJEE** (Kanpur): Sir, Jawaharlal Nehru University has been closed down. Kindly ask the Minister to make a statement.

**MR. SPEAKER:** Please listen to me. I have admitted a Calling Attention on this subject.

**SHRI JYOTIRMOY BOSU:** Sir, I have a bad throat. I want to make a submission.

**MR. SPEAKER:** You don't have mercy on your throat.

Please sit down.

I have to inform the House that I have admitted the following motion under Rule 184 given notice of by Shri Shyamnandan Mishra:

"This House deplures the recent violent incident in Calcutta in which Shri Jayaprakash Narayan's car was attacked and a member of the House Shri Samar Guha and his colleagues sustained injuries."

The motion will be taken up for discussion today at 3 P.M.

Notices of amendments to this motion will be received up to 2.30 P.M. today.

जी अटल बिहारी वाजपेयी (कानपुर) : अध्यक्ष जी, कल यह बात कही गई थी कि इस तरह का अत्याचार करने के बाद हमें राय से पालना चाहिए।

अध्यक्ष महोदय : अध्यक्षों को भी पालना है।

जी अटल बिहारी वाजपेयी (कानपुर) : यह कहते हैं कि मार पड़े, हमें भी करने की जरूरत है।

जी अटल बिहारी वाजपेयी : प्रधानमंत्री जी जब ब्रह्मसिंह में गई थीं, उस समय जो व्यक्ति पिस्तौल लेकर पकड़ा गया था, उस पर सारे सदन ने चिल्ला प्रकट की थी।

अध्यक्ष महोदय : कल तो सारा दिन यही चलता रहा।

जी अटल बिहारी वाजपेयी : इस का अर्थ यह है कि भविष्य में जब इस तरह के मामले आये तो हम को भी दल के आधार पर निर्णय करना होगा।

12.03 hrs.

#### PAPERS LAID ON THE TABLE

Orders of the Delimitation Commission

**THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS** (DR. SAROJINI MAHISHI): I beg to lay on the Table—

(1) A copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-section (3) of section 10 of the Delimitation Act, 1972:—

(i) Order No. 36 of the Delimitation Commission in respect of the State of Assam, published in Notification No. S.O. 99(E) in Gazette of India dated the 15th February, 1975.

(ii) Order No. 39 of the Delimitation Commission in respect of the State of West Bengal, published in Notification No. S.O. 132(E) in Gazette of India dated the 11th March, 1975.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Order mentioned at (1) above.

[Placed in Library. See No. LT-8364]